

Email dt. 21/08/2024  
at 4.52 Pm.

01  
22/08/24

HIGH COURT OF DELHI : NEW DELHI

No. 32 /D-3/Gaz.IA/DHC/2024  
Dated, the 21, August, 2024

ORDER

Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect:-

S. No.	Name of the Officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Pitamber Dutt	On repatriation from Appellate Tribunal (MCD)	District Judge (Commercial Court)-01 East, KKD	East	In a vacant Court earlier presided over by Mr. Arvind Kumar.
2.	Ramesh Kumar II	District Judge-01, Shahdara, KKD	ASJ (POCSO)-01, East, KKD	East	Vice Ms. Ruby Alka Gupta.
3.	Neera Bharihoke	District Judge-12, Central, THC	District Judge (Commercial)-06, South East, Saket	South East	In a vacant Court earlier presided over by Mr. Rajesh Kumar Singh.
4.	Ruby Alka Gupta	ASJ (POCSO)-01, East, KKD	District Judge (Commercial)-02, East, KKD	East	In a vacant Court earlier presided over by Mr. Chandra Shekhar.
5.	Vinay Singhal	Labour Court-08 RACC	District Judge-09, Central, THC	Central	Vice Ms. Shilpi Jain.
6.	Rakesh Kumar IV	ASJ-02 Central THC	ASJ (Electricity)-01, Central, THC	Central	In a vacant Court earlier presided over by Mr. Vikrant Vaid.
7.	Sudhanshu Kaushik	District Judge-06, West, THC	Special Judge (PC Act) CBI-11, RACC	-	In a vacant Court earlier presided over by Mr. Mohd. Farrukh.

OTC/Judl/west

PD&S (west)  
22/08/2024

8.	Dr. Surender Mohit Singh	District Judge-01 East, KKD	Labour Court-08 RACC	-	Vice Mr. Vinay Singhal.
9.	Shilpi Jain	District Judge-09, Central, THC	ASJ-02 Central THC	Central	Vice Mr. Rakesh Kumar IV.
10.	Goma Dabas Gupta	On completion of training	District Judge-06, West, THC	West	Vice Mr. Sudhanshu Kaushik.
11.	Shagun Sharma	On completion of training	District Judge-12, Central, THC	Central	Vice Ms. Neera Bharihoke.
12.	Hem Singh	On completion of training	District Judge-01, East, KKD	East	Vice Dr. Surender Mohit Singh.
13.	Gaurav	On completion of training	District Judge-01, Shahdara, KKD	Shahdara	Vice Mr. Ramesh Kumar II.

**Note (s):-**

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district, to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of their court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website also.

**BY ORDER OF THE COURT**

Sd/-  
(KANWALJEET ARORA)  
REGISTRAR GENERAL

5013-5046

Endst. No. /D-3/Gaz.1A/DHC/2024

Dated, the 21, August, 2024

Copy forwarded for information and necessary action to: -

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

No. 26113-26142 /F.5(1)/Gaz./PDJ West/2024 Dated, Delhi the 22/8/24

Copy forwarded to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
5. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. For uploading on LAYERS.
8. For uploading on centralized website through LAYERS.
9. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
10. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

*Hemani* 22/8/24

**(Hemani Malhotra)**  
**Officer Incharge (Judicial Branch)**  
**DJ (Commercial)-02, West Distt.**

3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (IT), DHC, with request to display this order on website of Delhi High Court in accessibility format.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.

JOINT REGISTRAR (GAZ.-IA)